## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P. No. 15 of 1997 in 0.A. No. 401 of 1995

New Delhi, dated the 2nd July, 1997

HON'BLE MR. S.R. ADIGE, MEMBER (A) HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J)

Shri Krishan Lal, S/o late Shri Harnam Dass, Technical Asst. Postmortem Theatre, GTB Hospital, Shahdara, Delhi-110092. By Advocate: Shri G.K. Aggarwal

... PETITIONER

## VERSUS

- 1. Shri Romesh Chand, Secretary (Medical), Govt. of NCT of Delhi, Delhi-110054.
- 2. Dr. P.L. Dhingra, Medical Superintendent, GTB Hospital, Shahdara, Delhi-110092.
- Dr. A.C. Mullick, Medical Superintendent, Civil Hospital, Rajpur Road, Delhi-110054.

.... RESPONDENTS

By Advocate: Shri Surat Singh

## ORDER (ORAL) HON'BLE MR. S.R. ADIGE, MEMBER (A)

Heard. ...

counsel agree that nothing survives 2.. CP-15/97 in OA-401/95. Accordingly C.P. No.15/97 is dismissed and the notices against the Respondents are - discharged.

Lakel Smethe

(Mrs. Lakshmi Swaminathan) Member (J) Member (A)

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